

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO.9 AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE C.M. POONACHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
--------	----------	---------------------	------------

(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU)

HEARING - INTERLOCUTORY APPLN

1	RPFC 226/2024 (,) REG: IA 1/24 FOR CD OF 400 DAYS IN FILING 2) IA 3/24 FOR MODIFICATION OF ORDER DTD 04.10.2024 FILED BY ADV FOR PETITIONER (CH MOVED)	PET: SRI SIDDARAJU JAYANNA G R	RES: SMT HEMALATHA A AND OTHERS LAKSHMIKANTH K
---	---	-----------------------------------	--

ADMISSION

2	RP 117/2024 (,) A/W IA 1/24 FOR STAY (CH MOVED)	PET: MR. SHASHIKIRAN S MAHESH M	RES: SMT. DHANUSHA G R R SHASHIDHARA
---	---	---------------------------------------	--

---END---